

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Diary No(s) . 25338/2017

VIJAY SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.99827/2017-EXEMPTION FROM FILING
O.T. and IA No.99816/2017-CONDONATION OF DELAY IN REFILING)

Date : 23-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr.Pankaj Singh,Adv.
M/s Vidhi International, AOR

For Respondent(s)

Mr.M. Shoeb Alam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.

Registry to proceed further.

SANJAY PARIHAR
Registrar

SB